

[*Translation*]

Implementation of Recommendations of Fourth Pay Commission

2022. SHRISANTOSH KUMARGANGWAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether recommendations of the Fourth Pay Commission have not been fully implemented in case of railway employees;

(b) if so, the details in this regard alongwith reasons therefor; and

(c) the steps being taken for early implementation of the same?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) to (c). Railwaymen are Central Government employees. The recommendations of the Fourth Central Pay Commission as accepted by the Government have normally been adopted and implemented by this Ministry for the Railway employees.

Sale of Tickets

2023. SHRI RAJMANGAL MISHRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the amount of penalty on the ticketless passengers has been increased from 14 Rupees to 54 Rupees;

(b) whether more tickets have been sold than the capacity of the coaches at various railway stations, particularly at Siwan railway station in North Eastern Railway and the passengers have to face a lot of difficulties as a result thereof; and

(c) if so, the action taken/proposed to be taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) The Railways Act, 1989 effective from 1.7.90 stipulates a minimum excess charge of Rs. 50/- as against Rs. 10/- in the old Act.

(b) and (c). Tickets are issued on payment of fare subject to the condition of availability of accommodation.

Development of Patna Airport

2024. SHRI SHAILENDA NATH SHRIVASTAVA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether several schemes for the modernisation expansion and carrying out special repairs works at Patna Airport are pending with Union Government since 1983;

(b) if so, the action taken thereon; and

(c) the schemes which Government propose to take up for the development of Patna Airport during 1990-91 and the total expenditure likely to be incurred thereon?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

(b) Does not arise.

(c) At present, Patna has all the modern passenger, navigational landing facilities. The work relating to installation of conveyor belt for baggage handling in the domestic terminal is in progress.

[*English*]

Misuse of Government Vehicles

2025. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of RAILWAYS be pleased to state: